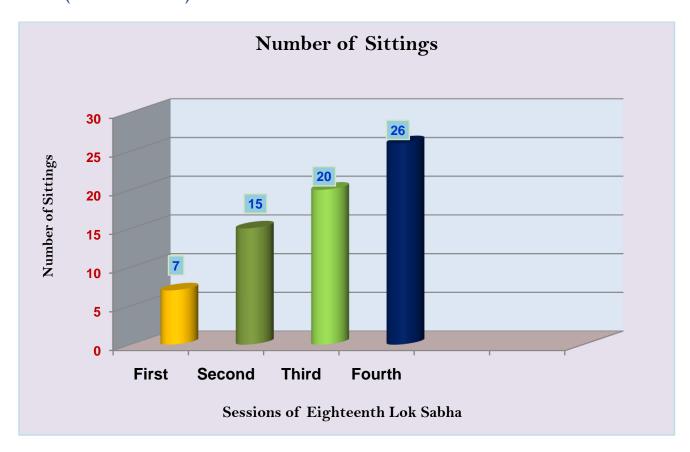


## Fourth Session of Eighteenth Lok Sabha: An Overview\*

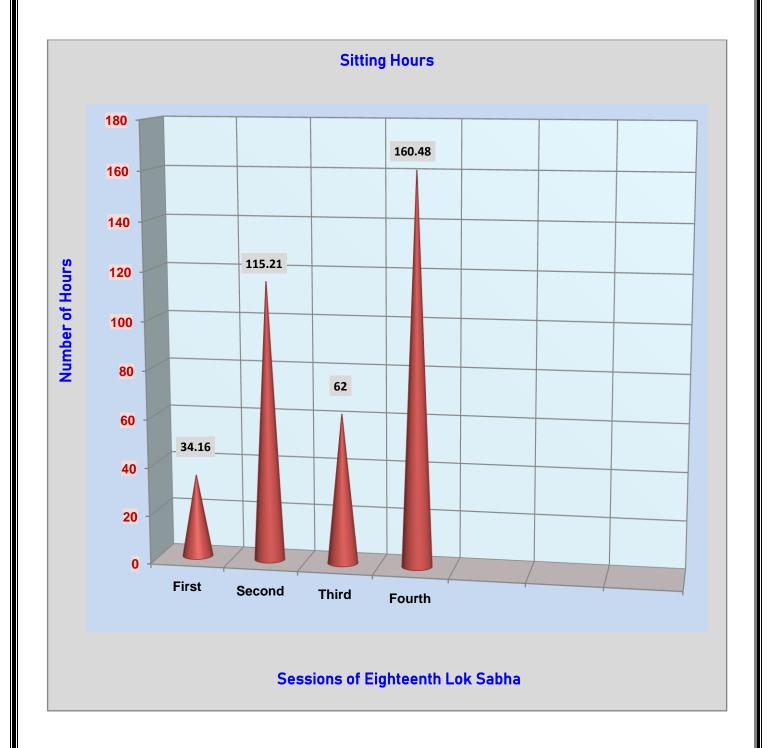
- 1. Period of the Session (Fourth Session) 31 January, 2025 4 April, 2025\*\*
- 2. Adjourned *sine die* on: 4 April, 2025
- 3. Number of Sitting held (Fourth Session) 26 Sittings



<sup>\*\*</sup>In order to enable the Standing Committees to consider the Demands for Grants of Ministries/Departments and prepare their reports, the House was adjourned on 13 February, 2025 to meet again on 10 March, 2025

4. Total Number of Sitting Hours (Fourth Session)

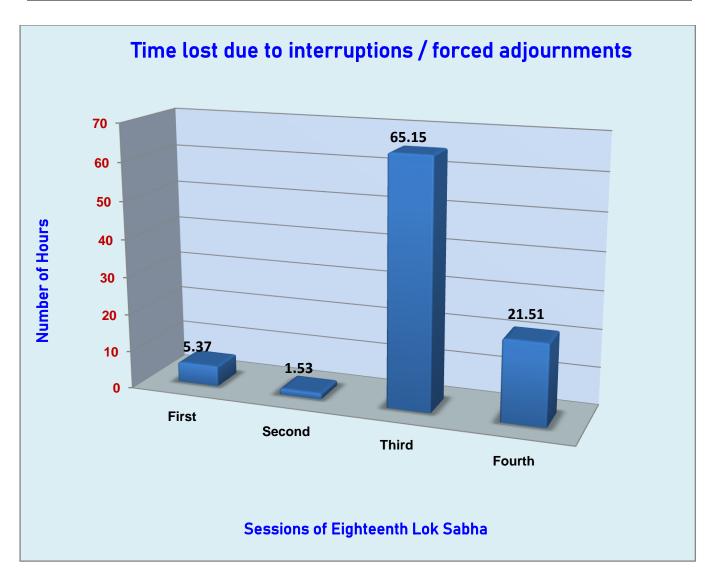
160 Hours 48 Minutes

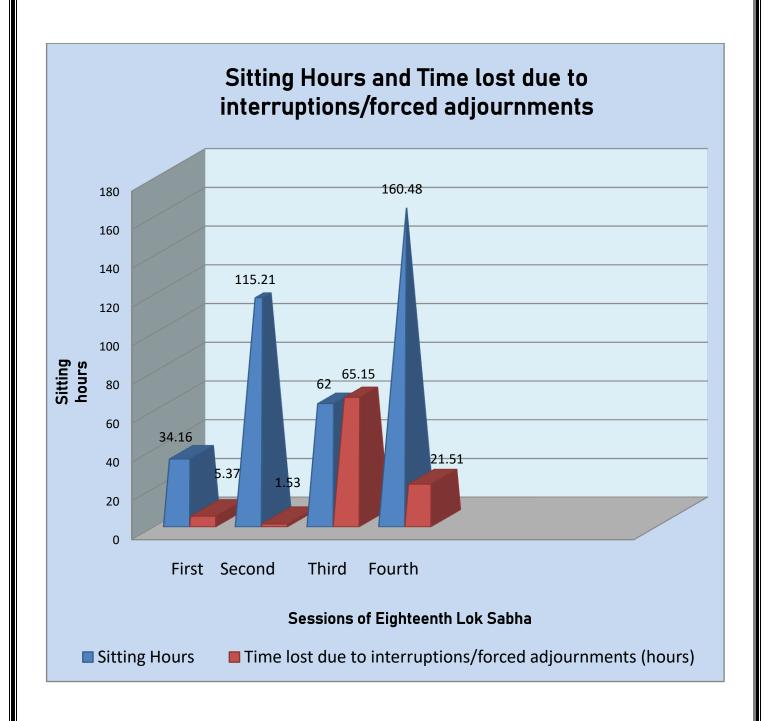


5. Time lost due to interruptions/forced adjournments (Fourth Session)

21 Hour 51 Minutes

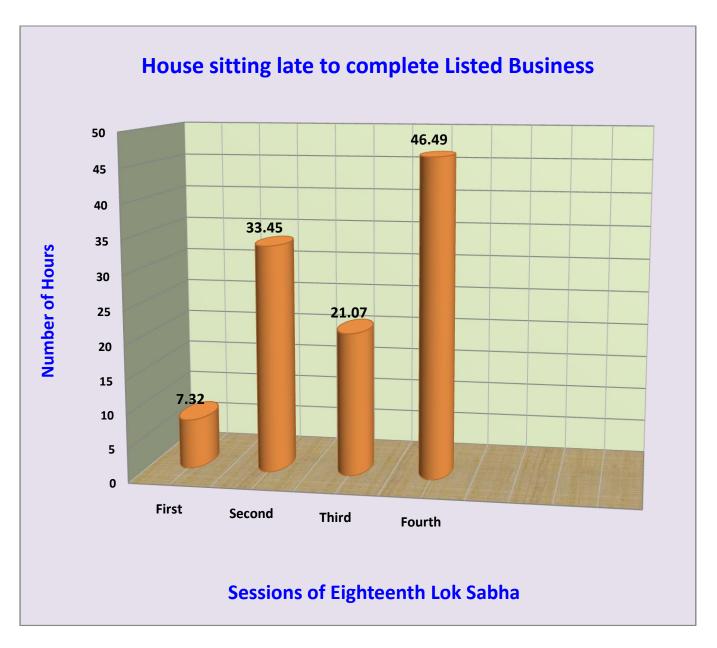
SESSIONS OF EIGHTEENTH LOK SABHA	TIME LOST DUE TO INTERRUPTIONS/FORCED ADJOURNMENTS	
First	5 Hours 37 Minutes	
Second	1 Hour 53 Minutes	
Third	65 Hours 15 Minutes	
Fourth	21 Hours 51 Minutes	





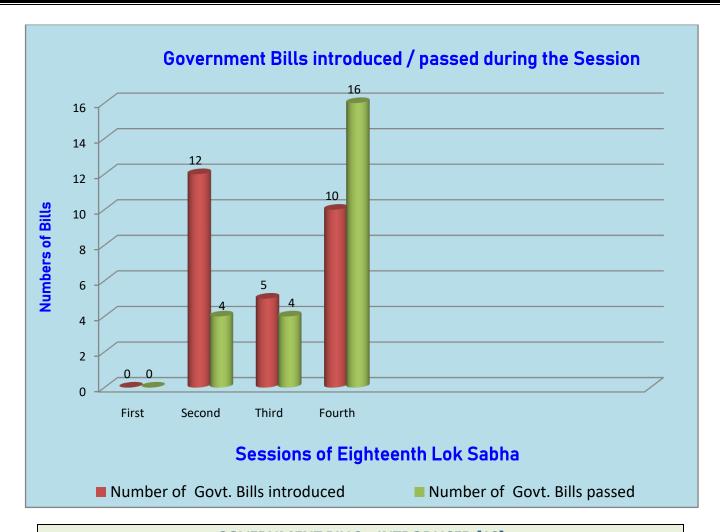
6. House sitting late to complete Listed Business (Fourth Session)

46 Hours 49 Minutes



## 7. Legislative Business - Government Bill

Sessions of Eighteenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	00	00
Second	12	04
Third	05	04
Fourth	10	16



#### **GOVERNMENT BILLS – INTRODUCED [10]**

---

SL. No.	Title of the Bill	Date of Introduction
1.	The Finance Bill, 2025	1.02.2025
2.	The Tribhuvan Sahkari University Bill, 2025	3.02.2025
3.	The Income-Tax Bill, 2025	13.02.2025
4.	The Immigration and Foreigners Bill, 2025	11.03.2025
5.	The Appropriation (No.2) Bill, 2025	11.03.2025
6.	The Appropriation Bill, 2025	11.03.2025
7.	The Manipur Appropriation (Vote on Account) Bill, 2025	11.03.2025
8.	The Manipur Appropriation Bill, 2025	11.03.2025
9.	The Appropriation Bill (No.3), 2025	21.03.2025
10.	The Indian Ports Bill, 2025	28.03.2025

### **GOVERNMENT BILLS – PASSED [16]**

---

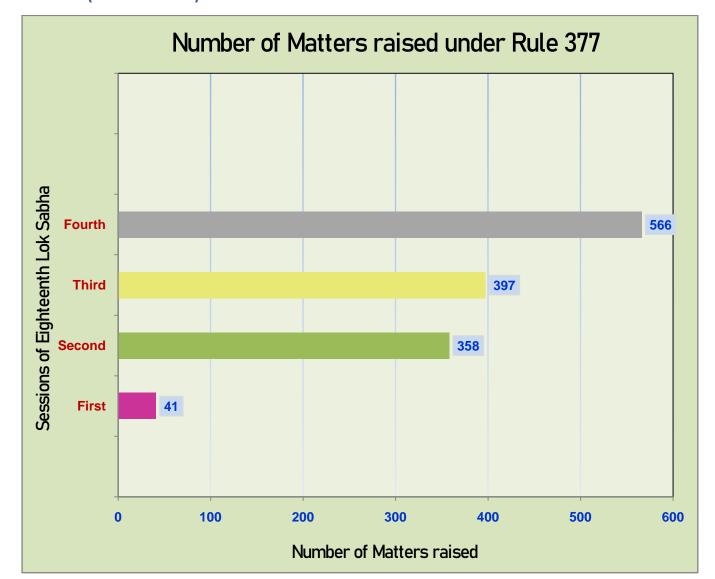
SL. No.	Title of the Bill	Date of Introduction
1.	The Bills of Lading Bill, 2024	10.03.2025
2.	The Appropriation (No.2) Bill, 2025	11.03.2025
3.	The Appropriation Bill, 2025	11.03.2025
4.	The Manipur Appropriation (Vote on Account) Bill, 2025	11.03.2025
5.	The Manipur Appropriation Bill, 2025	11.03.2025
6.	The Oilfields (Regulation and Development Amendment Bill, 2024	12.03.2025
7.	The Appropriation Bill (No. 3), 2025	21.03.2025
8.	The Finance Bill, 2025	25.03.2025
9.	The Boilers Bill, 2024	25.03.2025
10.	The Tribhuvan Sahkari University Bill, 2025	26.03.2025
11.	The Immigration and Foreigners Bill, 2025	27.03.2025
12.	The Carriage of Goods by Sea Bill, 2024	28.03.2025
13.	The Waqf (Amendment) Bill, 2025	3.04.2025
14.	The Mussalman Wakf (Repeal) Bill, 2024	3.04.2025
15.	The Coastal Shipping Bill, 2024	3.04.2025
16.	The Protection of Interests in Aircraft Objects Bill, 2025	3.04.2025

### 8. Legislative Business - Private Member's Bill (Fourth Session)

(i)	Introduced	Nil
(ii)	Discussed	Nil
(iii)	Part-discussed	Nil
(iv)	Passed	Nil

# 9. Number of matters raised under Rule 377\* (Fourth Session)

**566** 



{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary-General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}

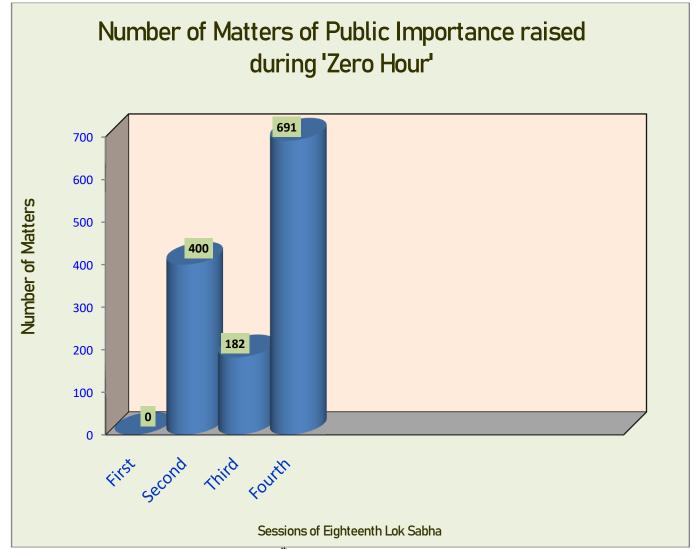
# 10. Number of discussions held under Rule 184\*\* (Fourth Session)

Notices Received	70
Admitted	Nil
Discussed	Nil

<sup>\*\*</sup>Rule 184 states that "Save in so far as is otherwise provided in the Constitution or in these rules, no discussion of a matter of general public interest shall take place except on a motion made with the consent of the Speaker".

11. Number of Matters of Public Importance raised during "Zero Hour" (Fourth Session)

691



There was no Zero Hour during the First Session of 18<sup>th</sup> Lok Sabha.

12. Number of Discussions under Rule 193

Nil

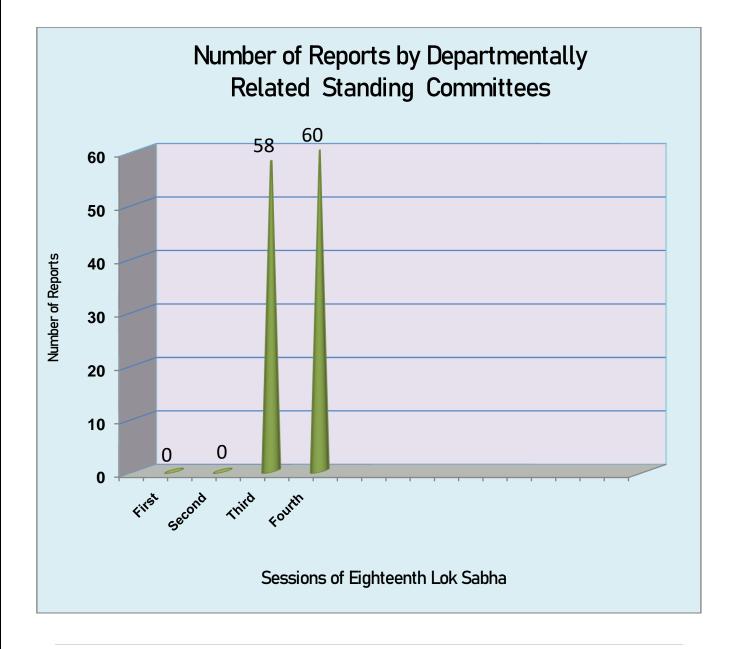
#### 13. Statement by Ministers

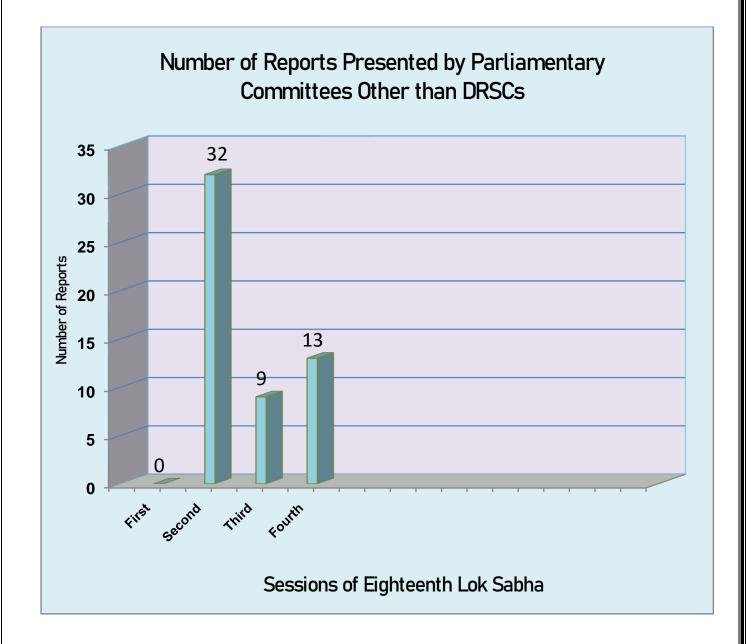
32#

# Under direction 73A - 23
Suo Moto - 6
Statement on correcting reply - 1
Statement by Minister of Parliamentary Affairs – 2

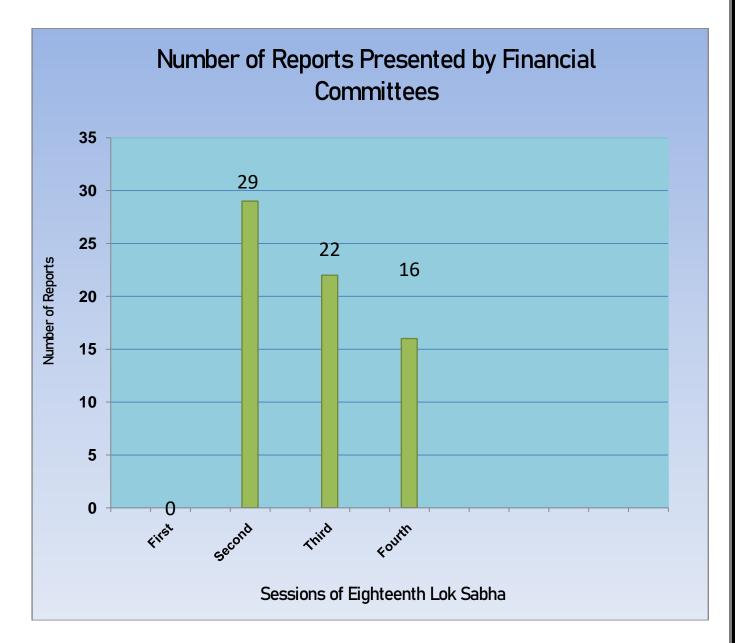
14. Number of Reports presented by Departmentally Related Standing Committees (DRSCs) during 18<sup>th</sup> Lok Sabha (Fourth Session)

**60** 





16. Number of Reports presented by Financial Committees (Fourth Session)

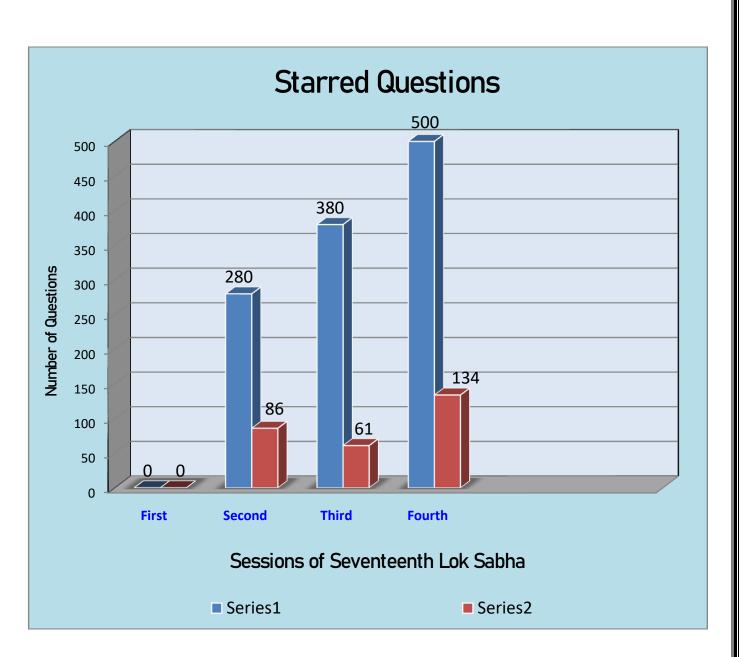


### 17. Total number of Questions admitted (Fourth Session)

SL. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	500
2.	Starred Questions answered orally	134
3.	Unstarred Questions admitted	5750

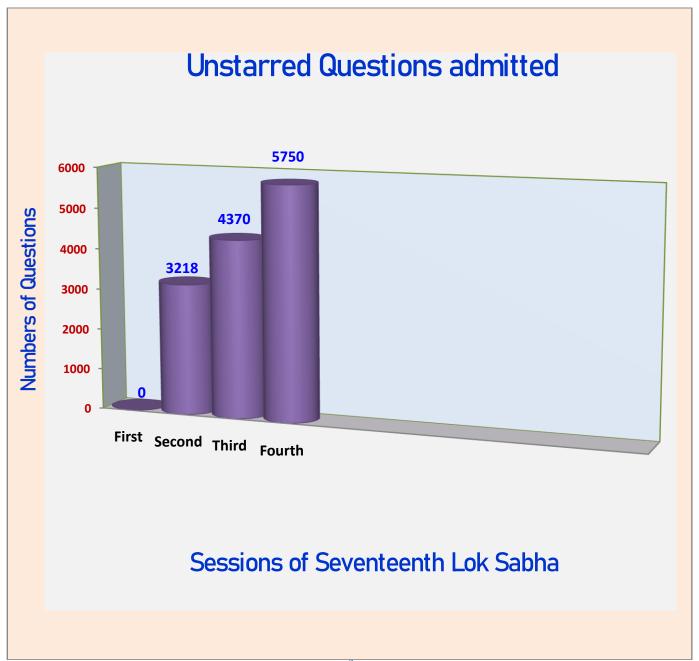
**12** | Page

16



- STARRED QUESTIONS ADMITTED
- STARRED QUESTIONS ANSWERED ORALLY

There was no Question Hour during the First Session of 18<sup>th</sup> Lok Sabha.



There was no question Hour during the First Session of the 18<sup>th</sup> Lok Sabha.

**14** | Page